

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

(IB)-441(ND)/2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.10.2017

NAME OF THE COMPANY: M/s. Diamler Financial Services Pvt. Ltd. Vs. M/s. Aarvanss Infrastructure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s) : Mr. Rahul Lal Akhriya, Advocate

For the Respondent (s) : None

ORDER

Notice to the Respondent returnable on 3rd November, 2017. Dasti as well. Affidavit of service be filed .

— Sd —

(S. K. Mohapatra)
Member (T)

— Sd —

(Ina Malhotra)
Member (J)